GOVERNMENT OF INDIA

DEPARTMENT OF SPACE

RAJYA SABHA

UNSTARRED QUESTION NO. 1226

TO BE ANSWERED ON THURSDAY, JULY 29, 2021

PRIVATE SECTOR PARTICIPATION IN SPACE SECTOR

1226. SMT. VANDANA CHAVAN:

Will the PRIME MINISTER be pleased to state:

(a) Timeline for introduction of Space Activities Bill for regulation and promotion of private players in space sector;

(b) the steps that Government is taking to encourage private participation in indigenous production of space technologies, services and devices;

(c) the steps that Government is taking to ensure security of ISRO installations when allowing access to private entities; and

(d) the details of public and stakeholder consultations that have been undertaken for addressing requirements of private entities in space sector, and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG &
PENSIONS AND IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH):

(a) The Space Activities Bill is under active consideration of the Government which will include aspects pertaining to regulation and promotion of private playes in space sector.

(b) The Government of India is in the process of creating an ecosystem to encourage more private participation in indigenous production of space technologies, services and devices.

Government of India has announced space sector reforms in June 2020. The Indian National Space Promotion and Authorization Centre (IN-SPACe) was created as an independent nodal agency under the Department of Space with the mandate of promoting, handholding, licensing, authorization and monitoring of private space activities in India.

Access to Department of Space (DOS) facilities and expertise are extended to private entities to support their space activities.

Announcement of Opportunities were done offering challenges in new domains of space technology.

Government of India is encouraging transfer of technologies developed in the field of space to Indian industries.

Apart from this, Government of India is bringing in new sector policies and guidelines and also revising existing policies.

(c) IN-SPACe which is under creation will have Safety and Security Directorate to ensure security of ISRO installations when allowing access to private entities.

(d) Public consultations were done and the relevant Departments and Ministries were consulted. An exclusive webinar in 'Unlocking India's potential in space sector' consisting of four sessions covering the four vertical of space programme were organised with the participation of Industralist/Academia/Start-ups as well as general public. All suggestions have been taken into consideration and appropriately addressed.

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